THE DEPUTY CHAIRMAN: Now we pass (ni Io the next item.

SHRI BHUPESH GUPTA: No, no, we are suggesting that a full-fledged member should be on the Commission to contribute his expert opinion or expert knowledge to the Com mission. We know this, Madam, that anybody can go and give evidence. This much we all know that anybody can be called to give his evidence or can be asked to give his opinion. We need him here in order that the judicial mind over this specific matter can be properly brought to bear on the issue here. This is the demand we make. Of course we have a lot of other things to say, corruption, manipulation, favouritism. And the Americans are very much on the scene.

SHRI ABID ALL: I have a submission to make. Now that suggestion has been made, and if the honourable Minister accepts it, perhaps he may have to appoint someone from amongst the public sectoT officials. And then these friends will say that Government has taken their own man. That way also it will be difficult; they should remember.

THE DEPUTY CHAIRMAN: I

think we have had enough discussion now. It seems that there is unanimity about the suggestion made to the Minister and the Minister has accepted that the suggestion will be considered seriously and I think we shall leave it at that. Now, Mr. Banka Behary Das.

SHRI BHUPESH GUPTA: For the present we leave it at that.

THE DEPUTY CHAIRMAN: That will do, Mr. Gupta.

SHRI BHUPESH GUPTA: All right, Madam. I accept and say for the present we leave it at that.

SHRI ABID ALI: No, no. Don't leave it at that. Go on digging the prw and bury vourself.

BUDGET (GENERA!.), 1968-THE 69-: ontinued SHRI BANKA BEHARY DAS:

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Madam, I was referring to the wholesale price index and saying that it is clearly seen that except in the case of foodgrains there is no tendency for a fall in the prices of other commodities, either raw materials of ii.dustry or industrial products. There is deficit financing to the extent of Rs. 290 crores and I do not know if it will not go up still further towards the latter part of the year. So this will have a very adverse effect on the price level in the country.

Next I come to the question of taxation. I have already submitted that Finance Ministers, whenever they want resources they try to have more taxes and the incidence of those taxes is on the common man and at the same time they pamper the capitalists and the vested sections of society. In this Budget also we find the same thing. Out of the total additional taxation to the tune of Rs. 62-75 crores, about Rs. 10 crores are from direct taxes and the rest is to be through indirect taxation. HeTe also you will find that in the name of revival of the capital market, the tax burden on the richer sections of society is being lessened. You know what has happened to the dividend tax. The annuity deposit scheme which is a favourite scheme of the Finance Minister has also been given the go by. On the other hand you will find what has happened to the indirect taxes. I agree that certain luxury goods have been taxed. I have nothing to say against that and I welcome it. But certain other categories of commodities have also been taxed which go to raise the consumer price index. Here I would particularly refer to the postal rates. The Finance Minister in the other House said that the increase in the postal rate is not going to affeut the common man. I am astounded to hear

tliat from him, because I know even i this rise in the post curd which is virtually the only means hy which the poorer sections of our population can communicate among themselves, would virtually mean an increase by 50 per cent. Also newspapers, especially th small newspapers have been taxed heavily. I are not holding any brief for the bigger newspapers, but the small newspapers have been particularly hard hit. You know there was an enquiry committee with regard to the small newspapers and that committee advocated that even this two paise for the despatch of a newspaper was too heavy a burden and that committee recommended that it should be lowered to one paisa for the small newspapers. But the Finance Minister has gone to the extent of raising the postal rates for newspapers also. The net result will be that the bigger newspapers which have these advertisements both from the private sector and from the public sector, will flourish and they will be able to bear the burden to a certain extent. But the smaller newspapers, the small dailies and weeklies, which depend on other sources, they will find it hard to bear this burden. Also the poorer sections of our people will feel the burden. The net result of the rise in the postal rates will be that this additional burden will impinge very much on the small newspapers and on the poorer sections of our society. I would submit that even if the Finance Minister wants to raise the postal rates, the small newspapers should be exempted from this higher taxation.

In his attempt to increase indirect taxes the Finance Minister has not forgotten even the children, because we find that chocolates have been taxed. I do not say that the children of poor folk eat chocolates. But this only shows how the Finance Minister is keen to

utilise this surgery to tax even the children in our society.

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SHRI K. S. CHAVDA (Gujarat): But the children are not paying the

SHRI BANKA BEHARY DAS: But it is an indirect tax on the children. The moment you impose a tax on the fat her tlie children are going to suffer.

श्री विमलकुमार मञ्जालालजी चौरड़िया (मध्य प्रदेश) : भाई, बच्चों के पैसे बंधे हुए हैं, उन्हीं पैसीं में से तो देना पड़ेगा उन्हें ।

SHRI BANKA BEHARY DAS: My honourable friend there can at this rate say. let us raise the fee of school children because the parents pay the fees not the children. Certainly this is not a proper argument to be pat forward by a Congress Member.

BRAHMANANDA PANDA (Orissa): A father earns not only for himself but for the whole family.

SHRI BANKA BEHARY DAS: Not only from the point of view of the consumers but also from the point of view of small scale industries, these taxes are unwelcome. Take the case of the embroidery which is now coming up in the country. It is not a big industry. This tax of 20 per cent on embroidery will not only raise the price of these goods but the net result will be that this small scale industry which is still in the growing state—at a later stage you may tax it-will be adversely affected by this imposition. Once you tax embroidery you will bring it out of the definition of textile goods and the result of that will be that there will not only be this 20 per cent tax on embroidery but also the State Governments will impose their sales taxes of 5 per cent or 7 per cent. So there will be a tax of as much as 27 or 30 per cent on these articles. What will be the final effect I Not only w«W

[Shri Banka B-luuy Das]

the prices of embroidery articles gg up'nil a new industry that is now coming up in the country will be adversely affected. So I say that if you want to raise more money out of embroidery, you put a tax ou the machines, on the spindles and so on, Or you can say that embroidery will be included in the definition of textile goods. If you do that at least the State Governments will not try to impose their sale-taxes on embroidery So eit her of these two things you can do

More than Rs. 55 crores are to b< collected from indirect sources. So the gap between the direct taxat ion and the indirect taxation will be widened. I want to know from the Fie Minister if he is still prepare.! to consider these aspects of the matter. Already so much criticism has been voiced. Here I am not prepared to accept the recommendations of the Bhoothalingam Committee, in his anxiety to help the richer seetaema of society he not only wants to exempt the lower slabs of income but he has gone to the extent of advocating that there should be a general ad valorem excise duty of 20 per cent on various goods. This is a very dangerous proposition. If the Finance Minister accepts and tries to implement this proposition in this inflationary stage of our economy, when the price level of all commodities is going up, then this ad valorem duty will Taise the prices still further and t b is will have a very serious implication on the general price level in the country. So when he replies I would like the Finance Minister to categorically say that he is not prepared to accept the recommendations of the Bhoothalingam Committee. There is enough scope for collecting money from the present system of taxation because in India though we have reached the saturation point, the base for taxation is very

wide and once there is growth in the economy the return from these taxes will be very high. That wide basis has been created within the last twenty years or even before that.

We often find that whenever Government wants more money it increases indirect faxes like excise duty and customs duties. Of course, they want customs duties for improving external trade. But Ior the sake of the common man they should lower excise duties. T am not going to give many his But take the case of sugar or take the case of cotton textiles. Or take any other essential commodity that the common unau needs. You will find that there is always a tendency on the part of the Government to raise the excise duty on this goods.

So whenever the Government ia in need of money they only depend upon excise duty which is an indirect tax and which goes to add to the cost of living of the common man. So I would advise the Finance Minister that instead of depending upon the capitalist sections of the society for economic development he should depend upon the common man. Take the case of agriculture. He has provided some incentive to those industries which are producing agricul-1 ural inputs but will that help agricultural growth in the country I Without having land reform, without bringing more land under irrigation, without, providing proprietary rights to the tiller, if the Minister wants to increase food production in the country through giving some incentives to the industrialists who are producing agricultural inputs, the agriculture of this country would go to dogs. This is a bad tendency on the part of the Finance Minister to see the growth of the economy through the eyes of the capitalists of this country who are already holding the entire nation to ransom.

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And here the question of evasion arises. Today morning during Question Hour the Minister had to say that hecause of various factors the arrears of income-tax had been written off and if you go through the long list you will find that most of the persons are untraced. That clearly shows that after expanding the Income-tax Department th'U'o is not only evasion but the evasion is in collusion with the persons concerned. Otherwise how can this happen'? I can understand your saying that some thief has gone away though it is th* duty of the Government to see that thieves also do not go away from the country without paying the tax. When you say so many persons are untraced it means that the assessment has been made on persons without any existence and it was only book calculations. Here, I would say that evasion in India is quite considerable. ! want io remind the Finance Minister about Kaldor's reconunendations and even th*1 cecenl report that has come iys that the arrears of income-tax is to the extent, of Es. 300 erores. Perhaps it is much more than that and tlie Government is not very serious to see that all the loopholes are, plugged

ni the Income-tax Department. There is always collusion between the higher officials and the traders in the country. If you are very firm in the matter of collection of (axes, you will not need to get this sum of Us. 65 crores by imposing so many indirect taxes. Sometimes herein this House also the Finance Minister is congratulated. Here he was congratulated by Mr. Chinai, I know the interests which Mr. Ohinai represents and they are very much happy with these two successive Budgets but we find still they go on hammering upon the Government and pressurising them saying that they are not satisfied that the capital market will revive by this abolition of dividend tax or by the slashing down of the surtax.

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They want something more and they are putting all sorts of pressure and every year the Government is surrendering bit by bit to the pressure of these capitalists. We know how the expenditure tax was abolished; we know how the wealth tax is being administered and we know how evasion is taking place. I want to ask the honourable Minister a question. If the tax burden on the capitalists either direct or the corporate tax is so very high, can be tell us how the monopolies are growing in this country, how the 75 bouses about which the Monopolies Inquiry Commission has reported are so rich in this country and are virtually having monopoly both commodity-wise and also region-wise? The only reason is that the evasion is so great that virtually an empire has been built which is being governed not by the Union Finance Minister, Mr. Morarji Desai, but by these capitalists who have all the black money in their safety vaults. So the most important thing for the Finance Minister here is not to raise the taxes for the purpose of getting more resources for investment but to administer properly all the taxation measures that are already existing in the country and also to ensure that there is absolutely no evasion and no black money is available to the capitalists. He should also see that the black money which is with the few persons of the society is also expropriated. That way he can have more money and he wiH not have to go in for either more taxation or for deficit financing as he has done in this Budget to the extent of Es. 290 crores.

Madam, I want to say also that in this Budget there is no clear indication of the agricultural policy of the Government, I agree that agriculture to a certain extent comes under the scope of the State Governments but knowing fully well that more than 50 per cent

[Shri Banka BehaiyDas] ofllii' national income is derived from the agricultural sector and ifyou t \(\int \) k^ into account the commodity production also then more tlian 7B per cent comes from the agricultural sector, may 1 know whal policy this Budget shows by which agriculture will be revived? We can have highlielding seeds; we can give some benefits to the industrialists who are producing agricultural inputs like fertilisers or tractors bul what provision are you going to make through this Budget for providing the State Governments with money so that they can bring more land under irrigation? If you compare Pakistan and India, Pakistan is in a better state of economy nol because of any other policy but because of the inherent fact that from the Bill ish times larger areas of Pakistan have been under irrigation and because of that they are not dependent on any other country for th ir food.. They are not dependent on other countries for their raw materials also, \\ e know that Pakistan has invaded into the jute market not only so far as raw material is concerned but also so far as jute products are concerned. Of course in raw material they have always been in a commanding position. I am not-going to quote any figures here but the secret of -success of Pakistan is tot because of the A vub regime, not because of the fact that they believe in free enterprise which the capitalists of this country always point out, not because of any other reason, not because that the taxation is low and the im lust ria lists have a holiday there, but because of the fact that more than 50 per cent of laud in West Pakistan is under irrigation. So if our Government can see that 50 per cunt of the land of India is brought under irrigation, whether il is lift or well or gravitation or whatever il may be, I am sure our economy will become bright both in the matter of agricultural

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growth and in the matter of industrial growth. No amount of fertiliser or trae lors is going Io help I his country unless more land, is brought under trri gation. We have the experience in Orissa I hat while the people are developing to a certain extent they are biassed against Taiehung and other vrarieties of high yielding seeds because wherever you plant those seeds if you have not got a perennial irrigation system and if you put in some fertiliser also, ultimately the result is that you do not get any grain out of it because the whole thing gets burnt" due to fertilisers. So the only agricul tural policy should be to bring more area, under irrigation and I must say that the Budget does not provide any clear indication to help t he State Governments to see that agriculture is given priority and irrigation is also given a proper place in agricultural policy.

Here I also wanl Io refer bo the (pies tion of industry. An analysis that has been brought out by the Gokhale Lust Mule recently points <mt the un utilised capacities of our industries. This is a new analysis because up till now the Government has not been able to produce anything of this sort even when we asked for il. You will tind thai ihe Gokhale Institute wenl and analysed. 230 products in I his country and they have repotted that unutilised capacity is to the extent of 'Л per

cent and out of this unutilised capacity 29 per cent is due to lack of demand and ;50 per cent is due to shortage of raw materials and componi ats. But our Government wants to have more industries. They are going in for Bokaro. They say it is a national commitment and that is why they are going in for it. When we discuss with them they say that Bokaro can be delayed for four or five years. We do not say that Bokaro should not be there but they themselves admit, including tie ir officials, that it could be deferred for four or five years and we could utilise this present unutilised capacity in the existing iron ami steel industries in the country. You find that even the Tatas have been cantiouB and have shelved their expansion programme because Bokaro and others are coming up. So (lie industrial policy of the Government ought to be fo see that the unutilised capacity of these industries either in the private sector or in the public sector is utilised to the maximum extent.

And then only they can divert their resources to the other sectors. Instead of doing that, because of a national commitment- alia <<od https://doi.org/10.1007/sectors

SHBIA.G. KULKARNI (Maharashtra . Unless lin' Bokaro steel plant comes up, how- will the small indus-and other unutilised capacity will

hi' utilised?

SHRI BAN KA BKKAI. Y DAS: I will again say that the present unutilised capacity iu some uf the industries in this country can be utilised and diversification can be made. There is pe for diversification. Before rmdertaking Bokaro, if you can diversify your production in (he existing industries you can utilise the capacity and Bokaro can como up after four or lhe years. I do not say that Bokaro should not be there. After all iron and steel also is an industrial base of the country.

SHRI A. G. KULKARNI: I mean to say that Bokaro is gorng to give you work for your engineering industries. Diversification I can understand, but there is lack of market hi this country

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for diversification. Bokaro, on the con» trary, will hei]') the industries greatly.

SHRI BANKA BEHARY DAS: I

would say that diversification can be done. Take The case of the Heavy Engineering project and the HMT. W henever they have hought of diversification—to a certain extent they have changed their products and now they are changing them they have succeeded in utilising the existing unutilised capacity. It is going to be utilised by the diversification of their products. The other thing can be delayed for Bome years. Th ;t is why I say that tlie present Budget does not clearly indicate in febeir in dustrial policy that all this unutilised capacity is gohn; Io be ufilisedw-ilhiu the next one or I wo years. That would also, to a certain extent, help ni the profitability of the public sector industries. One of the reasons for the loss in public sector industries is not only inefficiency and bad manage ment but also unufilisation of their installed capacity. Because of it. the return is less, production is less and the marketing is also less. Whatever they earn has to be distributed on the capital they have already invested. So, the loss is there. That is why I am saying that you should look into this aspect, of diversification more and more than creating nion; industries, if you lack funds. If you have more funds you can have all the industries you like. There is no harm. But teffl can you have the Rourkela steel plant working with only 50 to (it> per cent of its capacity? The real hi per cent is unutilised. That means on account of that the Kourkela steel plant causes you a loss. For that I wordd say that the Budget should clearly indicate how you are going to develop all those industries where you are suffering because you are not utilising them to the fullest extent.

Here I will say that deficit financing is being resorted to and more taxes are Budget

[Shri Banka Beh».ry Das] being raised. For what purpose? Ts it for developmental purposes? If you see the Budget you will find that the Plan outlay is virtually tlie same as that of last year. There is a slight increase, but it is, to a certain extent, counterbalanced by the rise in the juice level. So, virtually I would say that the Plan outlay is static. You are going to fill up the vacuum by creating more money aud by having mote of additional resources. You are going to create additional resources through deficit financing and also taxation and these are going to be utilised for nonproductive purposes. That means, again you are creating a problem in the economy. The distortion that is already existing in the economy is going to be aggravated becaus,' of the wrong policy that the Budget clearly indicates. Here also I would say (hat in this poor country, when the resources are very scarce i nd we are more concerned with the right priorities, wrong priorities are being given. The most important aspect of it is economy. Are we h viug economy in the expenditure of the Government, either at, the Centre or in the States ? Now, we were discussing Barauni, but who does not know that ia laying the pipeline, the defect was to such an extent that we have hdto incur extra expenditure to the tune of list 1 crore, because of bad workmanship ! Only a pipeline put us to a loss of Ks. I crore. If you liave wastage everywhere, if you spend money like this, can you go to the common man and tell hirn that to develop this country you want more resources and that he should be prepa red to accept more taxation by Government '. That is why you will find in this country that the saturation point has been reached in regard to taxation and there is great resistance to any increase in taxation. I am sure if the Government H sorts to economy in all their depart-

ments and completely slashes its administrative expenditure, which has already had an adverse effect upon the economy and especially on the taxation measures, it. will find enough money to go in for the Fourth Five Year Plan. Instead of resorting to that, the Government resorts to the method of having a Plan holiday. There are so many problems, but they are going to be solved not through a planned economy but through an unplanned economy, which is Virtually a Plan holiday. That is why I say that the Minister should not only see that all these loopholes are plugged and evasions stopped, but economy measures In the administration should be utilised to a greater extent for h iving more resources. Only equality and austerity can be the hall mark of the Budget of a poor country like India.

I come to external aid. Here also for the last twenty years, a contry which believes in swadeshi, a countiv which believes in selfreliance, went in for too much of external aid. I do not say that we should not go in for external aid. But our planning and to a greater extent every successive Plan depended more oil external aid than on internal resources. The consequence of this was that we did not bother too much about the proper administering of the resources that we raised internally. He spent it if an extravagant way and we wanted to rec uip it through external aid. Tlie position bas been yery disastrous. I am not going into the aspect of neglecting our technical know-how. We nave found through PL 180 that

we were forced to bring some cot (on to our country and some ottier goods because of certain conditions attached to it. The debt position of this country has been very devastating. Here I would say that from the Budget up to 31st March, 1969, you will find that the ilebt of India is Rs. 13,150 crores. Out of this the loans raised in India are

foi Rs. 0,931 crores and from outside Rs. 0/225 crores. The total liability, which includes PL 480, the savings hanks deposits and other things, rims in the extent of Rs. 17,289 cores. spending Rs. 20,000 crores during the three Plan periods, we are in a position in which we have a total liability of Rs. 17,289 crores. In the present Budget you will find that we are going to spend for debl services as follows. On account of interest it is Us. .t. >0 crores and repayment of princi pal will lie Rs. 138 crores. It means that in the present Budget, we have pro vided money to the extent of Rs. 989 erores foi payment of interest and principal. This is twice the money that we are going to have through direel taxation. If I break up the figures, you will find that the per capita Government of India debt is more than Rs. 263 and the per capita Government of India liability will be more than Rs. 345. If you compare the per capita

income of this countiy, according to the provisional estimate that has been given by tlie Government for the year 1900-07 it comes to Rs. 313 on the basis of the price level of 190i) -01, and ac ording to the current prices Rs. 481. Madam, you find that when the liability per head in India is Rs. 345, the per capita incom; is Rs. 481, and according to the prices of 1960-61 it Ls Rs. 313. That means the per capita debt in India is much more than tlie per capita income of an individual of this country. This is the position because of too much dependence on external aid and external loan. Can the economy of this coun tiy bear the burden of such heavy external debt? Again I am not saying that we should not go in for loans or external ai 1, but after all the external ail and loan should have some relation to the cap city of th' er>:i my to pay it bik

But because of the way we have gone in for expenditure and unproductive expenditure, the per capita debt is ranch more tlian the per capita income

of this country.

Madarn, I then come to the question of the public sector undertakings. There is a lot of criticism in this House from both sides and from different angles. When our friends from one particular political party decry the public sector industries, they go in for selling those public sector industries to private persons. But when I decry tlie public sector industries, I have only the purpose of improving them, and unless the character of the public, sector industries in this country is i hanged, we are not going to get the return that is expected out of thera, and it will bare a very a lverse effect on the price level of the country, 'fake I he ease of the running public sector industries where we have invested to the extent of Rs. 2,100 crores, and we are having a return of less thati I per cent. Ts it not a, serious concern for our eountry? When we have invested this much money in running industries, Rs. 2,100 crores, and have to a certain extent incurred loans both inside this coimtry and outside and we have a ivhirii wliich is less than 1 per cent, 0-57 per cent, about half per cent, then what will be the condition of the economy of this country? Here in this connection I want to bring in the question of banks also. Madam, you will find that all agriculture and small-scale industries which contri* bute to the extent of 75 per cent to the national income have been neglected by all those banks. I include the State Bank of India also in this because in this respect there is no difference in India between the public sector industry and the private sector industry, ex-j cepting that the proprietor in the I public sector is the President of India

[Shri Bailka Behary Das] and tlie proprietor in the private sector is either the Tatas or Birlas Excepting that d ffcrence of proprietorship, the way the public sector in this country have behaved up till now, they have brought all those criticisms not only from capitalists but also from the socialists in this country. I are just giving an example about the banks because the social control of banks is being so much talked of. The advances granted by scheduled commercial banks in this country you will find to the agricultural sector in the year ending March 1966-after so much talk of bank nationalisation all those banks have never cared even to a certain extent divert their energies and resources to the agriculture i nd small-scale industries-you will find for the year ending March 1966 out of the advances that have been given to all the sectors in the economy the agricultural sector has got 0-2 percent, not even 1 per cent. lam quoting from the Government statistics. In 1960 the percentage was 0-6 and in 1966 after six years of clamouring for nationalisation of banks instead of 0-6 going up to 1 per cent, it-has come down to 6-2 per cent. That means that what was given in 1960 according to percentage is now one-third. Even then the Minister says that through social control of banks, through the Credit Council, they are going to change the character of the commercial banks. Similarly, if you take the small-scale industries you will find that in 1960 the percentage of advances to die small-scale industries was 2-4 and after six years in 1966 it has come to 3-9, less than double. That means, if you add agriculture and small-scald industry together, you will find that not even 5 per cent of the depositors' money that is deposited in the commercial banks is being utilised for either agriculture or small-scale industries. Agriculture and small-scale industries

both combined give scope of employment to the extent of 80 per cent in the society. Eighty per cent of the persons are employed there and 75 per cent of the national income comes from these two sectors, but the scheduled commercial banks advance them not even 5 per cent in this country. I think the Finance Minister ought to explain to us how he is going to solve this question without having nationalisation of banks. In this country agriculture can never get tlie required credit nor the small-scale sector unless the banking institutions of this country are nationalised. This piecemeal social control is not going to help in this country. Here also I will say that I agree with some of my friends that the State Bank of India is also equally a criminal, because there is absolutely no difference in the outlook, in the approach, in the management of a public sector industry and a private sector industry. That is why we find sometimes the public sector industries have complained before us that whenever they go to get loans from the bank's, the State Bank of India is not very happy with them because the entire attitude of the commercial banks has been governed by this idea of free enterprise.

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In the end I come to the question of unemployment because after all planning and budget should be to a certain extent directed to see that there is full employment in society. I agree that it is a distant goal for us in Indin because we have not enough of resources, and we have the problem of population. But can the Minister tell us in this budget whether he has provided or he has given any indication of how to face the challenge of unemployment which is the main function of a budget, not only to see the growth in the economy but to ses that the new manpower potential that has been created in the

society is absorbed also? Today we discussed abou! fee engineers. discuss it everyday. We know also how the backlog of unemployment is growing in this country. What positive steps lias the budget (aken to see that the unemployment problem is solved? I agree that if cannot be completely solve) here and BOW, not even within four or five years, but what is the clear indication? When we see that the Plan holiday has been accepted and when we sec that even during this Plan holiday annual outlay on developments is not increasing how can they create m>re of employment in fb • soci'cy? How c.ui they creaje more of (imployment to absorb the newly ducated technical and non-technical men that are being pro duced everyday in the schools and colleges in this country % And it will have a serious impact on the society. It is not only a question of giving them employment but those angry young men that are created in the schools and colleges and technical institutions will be a problem for nur V<T\- democracy in this country. It is a threat. So unless the budget and planning are made no! only growth-oriented but employment oriented-because growth can be achieved also through capitalist methods, growth can be achieved through automation; the Finance Minister knows that in the L.I.C. in the State Bank <il' India and some of the public sector industries they are going in for automation at a very high speed; it i>> bring in some efficiency I agree; after all machines sometimes behave in a better way than the human b ings.

A human being has more problems. He has the problem of the stomach, he has the problem of the family. Machines can give some efficiency. But here the greatest problem is that the planning and the budget should be employment-oriented. That is the greatest problem because it js not an

economic problem, it is a political problem loo. It is a threat to the very question of the existence of this coimtry and the democracy of this country. So, unless the Plan and tha present Budget also give enough of investment in sectors wheie you can have more of employment, this Budget is not going to take us very far.'

I will say in the end that this Budget is a status quo Budget, it is a Budget which only pampers the vested interests in the society who have grown in the economy. A budget which depends upon the rain god for agricultural growth can never solve the problems of this country, problems which are complicated because of the under-dev< toped nature of the country.

थी पार ० पी • बंतान (विहार) : माननीया डिप्टी वेयरमेन, मामनीय मोरारकी भाई ने जो यह बजट रखा है उसके लिये में उनको बचाई देता है। जब कि दो दचों से फुट के मामले में हाट चल रहा चा ऐसी हालत में इस नरह का बजट पेश करना शीर उनमें किमी तरह के नये रकम के करों का महीं नगाना, यह उनकी बुद्धिमन्ता का चोतक है । यह जो 290 करोड़ रू॰ की बेफिसिट फाइन मॅमिंग करने के लिये इसमें रक्षा है उसमें से 140 करोड़ द० तो फुड़ को खरीदने के लिये है और 50 करोड़ रुपये स्टेट्स की ज्यादा दिये गये हैं। इस शरह से की यह आदा दिया गया है उसकी बजह से बेफिनिट काइतेंमिंग होना जरूरी वा क्योंकि जो सनाज भ्यने की योजना बनाई है उसका रक्षना भी जरूरी था । मो इसलिए यह **डेफिनिट** फाइनेमिंग किया गया है. इसके लिये हमें कोई एतराज नहीं है । सेकिन जो जरूरी काम हैं, जैसे कि गंधक प्राजेक्ट हमारे सामने है जिससे कि फुड की वैदाबार ज्यादा हो सकती है, उनके लिए भी हेफिमिट फाइमेंसिंग करना जनरी हो जाता है। जब इसके लिए फाइनैंस

श्री ग्रार० पी० खेनान } की मांग की जाती है तब भाषका कहना होता है कि हमारे पास पैसा नहीं है जेकिन भ्रगर लेती की इस योजना पर रूपण खर्च किए जांब तो एक दो वर्ष के भीतर ही इसका फल भाना शुरू हो जाना है भीर चुंकि फुड देश के लिए सबसे ज्यादा जरूरी है, इसलिए में घाएक द्वारा मंत्री जी से प्रार्थना करूंगा कि गंडक प्राजेक्ट के ऊपर जल्दी से अन्दी कार्यवाही हो, इसके लिए भीर मपया दे कर जल्दी मे जल्दी इस काम की पूरा कराये।

ध्यम, स्रापने बजट में रेबेन्यू एकाउंट में 85 करोड़ रुपए का भरप्नग्र दिखलाया है, उस बारे में मैं घापका घ्यान इस बात के लिए धाकरित करना चाहना हूं कि 500 करोड़ रुपए की जो राजि करों की वाकी है जो कि उस हाउम में बताया गया था उसमें से 100 करोड़ रुपए की अवायकी हो गई है तो क्या वह 100 करोड़ रुपयाले कर के यह बनाया गया है या उसके ग्रलामा मह 100 करोड़ रूपया भाने वाला है । इसका इसमें खलासा नहीं होता है ।

दूसरे मह कि जो चार पांच तरह की टैक्सेज में नई सहसियतें दी है वह अच्छा हफा है, जैसे कि 500 रूपए से उत्पर के डिविडेंड के उपर किया है। इससे लोगों के श्वेयरों में रूपया लगाने में सहायता मिलेगी । पहले ऐमा या कि 500 स्पष् से ज्यादा दिविहेंद्र भा जाता था तो उनको बाद नहीं मिलता बा मैकिन धव 500 स्पए में ज्यादा हाने पर भी बाद दे दिया जायगा, तो जो छोटे छोटे जयरहोल्डसं हैं उनको रुपया नगाने में स्विधा होगी ।

यह जो इंकमटैक्स लिमिट में एवजेम्प्रान की बात है तो उसके लिए भूषसिंगम माहब ने माढ़े सात हजार रुपये का रिकमेंड किया है नेकिन शभी बजट में उसके लिए सुद्ध भी नहीं किया गया है। भाष जानते हैं कि साढ़े भात हजार रुपए की खट जो पहले पंडह सी रुपए की छट थी प्रमका फाइब टाइम्स होता है लेकिन मभी चीजों के दास इनने उपादा बढ़ गए है कि उसके अनुसार दसका भी फाइव टाइम्स होना जरूरी है। अगर यह छट इस ममय साढे मात हजार नहीं कर सके तो भी में मंत्री जी से द्यापके द्वारा प्रार्थना करूंगा कि कम में कम श्च: हवार तो कर ही दिया अध्य । ऋ: हजार तक की छुट करेंगे तो कम से कम इससे घाठ या दस लाख बंसेज कम हो जायेंगे जिससे कि इंकमरैक्स झाफिसरों को बड़े केसेच देखने में मुविधा होगी भीर जो इससे कमी होगी उनना भपया दूसरे केसेज को शब्दी तरह से देखने के कारण या जायगा । तो में श्रापक द्वारा मंत्री वी से प्रार्थना करूंगा कि इस पर ध्यान हैं।

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यह जो हाउस प्रापर्ध की इंकम के ऊपर एनुमन चार्ज के बारे में जो यह किया गया है कि यह बाद नहीं मिलेगा, यानी जो शादगी भ्रपनी हात्रस प्रापर्टी के अपर दैश्स का पेमेंट करने के लिये या किसी ग्रीर कार्य के लिये भी रुपया उधार लेता है, उसको प्रभी नक जिस नरह से प्रापस में एडजस्टमेंट का लाभ दिया जाना था वह नहीं होगा, तो प्रगर उसी तरह से श्रभी भी ष्डजस्टमेंट कर दिया जाय तो ज्यावा भच्छा रहेगा नहीं तो जिनको मिर्फ भाड़े की इंकम है उनके आर बोझा ज्यादा हो जायगा ।

स्टील फर्नीचर के एक्साइज के बारे में भी मुझे यह कहना है कि ये स्टील फर्नीपर जो छोटे सोटे कारमाने वाल, स्नाव स्नेस इंडस्ट्री वाल, बनाते हैं उनके उत्तर भी जो 20 परसेंट एटबोलेरम लगाया गया है उसके कारण उनके काम में बाधा धाएगी और दूसरे यह कि जो छोटे खोटे फर्नीचर खरीदने वाले हैं उनके उपर भी ज्यादा बोझा पड़ेगा । इस समय रिसेशन के जमाने में इससे भीर दिक्कत होगी। वंगाल में तो इसके बहुत ने कारवाने है भीर उनके ऊपर इसका भगर पहुँगा । तो भाष इस पर भी ध्यान दें।

बेल्ब टैक्स के बारे में वेताल्टी 200 वरमेंट तक की लगाई गई है, तो जो लोग कंसील करें उसके ऊपर लगाना में कोई बरा नहीं समझता लेकिन प्राइम की कमी-वेसी. बैल्बएशन, के कारण जिनके उत्पर नगाया जाता है वह ठीक नहीं, इसमें उनकी हैरानी होगी और हो सकता है कि कुछ अफनर लोग दसमें कायदा उठाने की बेप्टा करें। ही इसको देखने हुए इस पर विचार करना वाहिये। मेरी ऐसी घारणा है कि सब से पहले जिस समय सकान शरीद या मकान बनायें उस ममय ही यह इंक्वायरी हो आय तो कंसील नहीं करने पायेंके लेकिन उसके बाद उसके दैत्युएशन में जी डिफरेंग होता है उनके उपर इस शरह की पेनास्टी नवाना, मेरी नमझ में न्याय नहीं होगा । कई सरह के डिफरेंसेय बैल्यस्यान के बारे में हो सकते हैं, एक हाई कोटे थवा फैसला नेता है, दूसरा क्या नेता है भीर तीसरा क्या जिला है, तो मकान की बैल्युएशन कई तरह की हो सकती है और उसी वरह से उन्नेलरी की बैस्युएसन कई प्रकार की ही सकती है। तो इसको देखने हुए सगर कोई क्राइमी विश्वपृत्ती क्रियाने भी नेपटा करे ती • उसके अपर टैक्स सवा दें, इसमें मुझे कोई उन्म महीं है, बेकिन साली बैल्युएशन की उन्नह से उनके जगर सी से दो ही परमेंट तक जो टैक्स लगाया जाएवा यह ठीक नहीं है।

सापने इन्कमटैनस का स्रसेसकेन्ट को वर्ग के भीतर करने का टाइम दिया है। तो उसी तरह से अपेलेट इन्कमटैनम कमिस्तर के पान भी जो केसेन नामें उनके लिए भी ममय निर्धारित होना चाहिए जिससे कि उन केमों की भी जस्बी ने कर्ली सुनवाई हो मके सौर यह कानून में झा जाना चाहिए। माज हमारे देश में इम्पोर्ट तो ज्यादा हो रहा है लेकिन एक्सपोर्ट कम हो रहा है। इससे हर साल 800 करोड़ इसए के करीन का हमारा नैकेन्स रह भाता है। उस 800 करोड़ कपए के नैकेन्स की घटाना हमारा पहला कर्तक्य हो आता है। उसके निए हमकी इस्पोर्ट घटाना और एक्सपोर्ट बढ़ाना बाहिए । एक्सपोर्ट बढ़ाने के लिए जो जी जीजें एक्सपोर्ट की जाती हैं उनके बारे में यह देखना चाहिए कि किन कीओं का हमारे पास सर्वनम है भीर उन सब चीजों का हम ज्यादा से ज्यादा एक्सपोर्ट कर सकें। उन चीजों के बारे में हुमें इंमेरिय देने की भी जकरत हो तो देना चाहिए । हमारे जुंट सुर्म सबसे बड़ी फारेन एक्स्नेन्ज की कमाई करके देते हैं लेकिन सेविंग में जो 200 रूपए दन की सभी भी दुसूटी है उसके कारण हम लोग पाकिस्तान के साथ कंपीटीशन पुरा नहीं कर सकते । इसके ऊपर मंत्री जी ने जा इयुटी पटाई है फसरी में, उसके लिए मैं धम्यवाद देना हूं नेकिन उसकी घटाने से भी हम सोग सम्मीटीवन में भन्नी भी नहीं द्या सकते हैं। इसलिए मेजिन में इब्टी और घटा दी जाए तो में प्राणा करता हूं कि हमारा एक्नपोर्ट बढ़ आएवा ।

हमारे वहां बहुत सी चीजें ऐसी बनती हैं जिनको हम इम्पोर्ट मी करते हैं। भवर उन कीओं का इम्पोर्ट हम बन्द कर वें तो हमारे वहां की उंडस्ट्री को भी फायदा होना और हमारा इम्पोर्ट भी 'कट' होगा। ऐने ही कई चीजों के बारे में मिनिस्ट्री वनैरह में जो सूचना निकमती है, बास कर पनर्नमेष्ट प्राव्धिसर्व के द्वारा, उनमें यह पूरी जामकारी महीं देते हैं कि यह चीजें यहां बनती हैं या महीं भीर नतीजा यह होता है कि उन भीजों के इम्पोर्ट के निए भी अप्ताई कर देते हैं, और उन भीजों के बारे में यहां टेन्टर मांगने हैं। यहां की बनी हुई पीजों का लोग डेन्डर भी करते हैं सेकिन गवर्नमेन्ट डिपार्टमेन्ट उसकी दक्तोर करते हैं। इसके अपर विश्वेष भ्यान देने की ज़करत है जिसमे यहाँ की बनी चीजें ज्यादा मे ज्यादा खरीदी नायं भीर बाहर में चीजे मंगाने में कमी हो । (Time bell rings.)

हमारे वह सन्दर्गीहा को बहुआपत हो गई है। इस पर भी कारेन से हमने मास्ट शि मार ० पी० सैनानी
ईयर सोयादीन का तेल संगाया है । यह
माउन्डनट और कादन सीड वर्गरह की देल के
मन्दर बहुन ज्यादा काप हुई है, उसको देखने
हुए हम लोग उन चीजों को बोड़ा एक्सपोटे
भी करवा में तो ज्यादा चल्छा होगा । यहां
बिनील को गायों को खिलाया जाना है तो
उसमें तेल समेन चला जाना है, लेकिन धगर
बिनील को महा करके, तेल निकाल कर, गायों
को देले की योजना बनाई जाय तो में समझता
हं उसमें हमें लाखों उन तेल मिल सकता है
जिससे बागे चल कर भविष्य में हम तेल बाहर
में मंगाने पर निर्भर नहीं रहना पड़ेगा।

Budget

प्रोडक्शन थवानं के लिए केहिट फाइनेन्स केंपिटल गुड्म बनाने वाले को दी जाए तो वे इस महायता ने काटन मिलों, जूट मिलों को माडनीइज करने के लिए डेफई पेमेस्ट पर मञीने दे सकते हैं। उनका कास्ट आफ प्रोडक्शन नीचा हो सकेगा तथा माल भी अधिक बन मकेगा। इसके लिए डेफिसिट फाइनेंस किया जाए तो अच्छा है।

जित बीजों में रिसेशन हो गया, जिनका प्रोबकान हमारे यहां ज्यादा हो गया है, उनका बन्ध्यम कराने की या एक्सपोर्ट कराने की व्यवस्था करनी चाहिये । फॅलम्पणन के लिए हम यह कर मकते हैं कि लोगों को हायर परवेज निस्टम के बाधार पर माल दिया जा मकता है जिसमें कि उनके हाथ में परवेजिंग पावर रहने की वजह में वह लोग करीद सकींगे। उन बीजों का बफर स्टाक भी किया जा मकता है।

हमने अपने बजट में देखा कि जो साहर में स्पया वा मसीनरी भंगायी जाती है, या मसीन ननैरह जो दूसरों ने मंगा कर दी जाती है उममें सेन्द्रल गवर्नमेंट में रिजर्व बैंक के द्वारा गाउंटी दी जाती है और उनके उजर कोई बार्ज नहीं दिया जाता है। यदि हम स्पर्ध के बारे में कुछ, गारन्टी दें, उसके उजर कुछ वाजँज अगर नगायें, तो मेरी समझ में कुछ, बेजा नहीं होगा । माज हमारे यहां गर चाय यागान वो है वह भारेनमं के हाय में है, उनके वो नाय यहां गे वहां जाती है वह बहुन सस्ने दाम में बहु लोख भेज देंने है जिससे उन लोगों के पास समुचा मृनाफा चला जाता है। तो कोई ऐसी योजना बनानी चाहिये जिसमें कि चाय यहीं पर पैकिंग होकर मारे मृत्कों में जाय। इसमें में समझता हं दवल इनकम हो जायेगी। तो में धाफके द्वारा मंत्री जी का घ्यान दिलाना चाहना है कि इसके लिये कोई कारगोरेशन बनायें भौर जो पैकिंग करके माल जाय उसके लिये उनकी मदद करे।

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THE DEPUTY CHAIRMAN:
Mr. Kuaitau, your tim ■ is up now. You
must finish

भी आर० पी० खैतान : मैं धालिए में प्रापके हारा प्रपने मंत्री भी से यह प्रार्थना करूंगा कि हमने जो कहा है उसके ऊपर वह ध्यान देंगे और मैं एक बार फिर उनकी धन्यवाद देता हूं कि ऐसे समय में भी इतना सन्ध्या बजट उन्होंने रहा।

SHRI G. RAMACHANDRAN (Nominated) : Madam Deputy Chairman,.

as usual you have called me at the siesta hour of the Rajya Sabha when even such a disciplined Trojan as the Finance Minister looks sleepy and tired.

THE DEPUTY PRIME MINISTER AND MINISTER OK FINANCE (SHRI MORARJI R. DESAI): If speeches are such whal else can I do?

SHRI 0. RAMACHANDRAN: In fact, I thought he was sleeping. I thought also that if anybody deserves to sleep a little and take B little rest it is this «reat man of our country. He has produced a Budget, and before I speak-a word on the Budget and offer my points, it appears to me that every Budget is like a mighty elephant. Some of my freinds from the Left tried to break the tusks of th

elephant. Someone else tried to lame the elephant and all tried to get hold of this big Budget at some point or other. I too in my own way would like to get hold of this Budget at one or two points. But before I do so I want to say that our Finance Minister, this time, faces an unprecedented situation in India. He faces tremendous difficulties, and he had to make a Budget in the making of which no Pinance Minister could have had much happiness or contentment. Taking everything into consideration, he has produced a Budget which perhaps is the best that any Finance Minister today can produce in this country and yet it is open to all of us to throw stones at the Budget, find fault with the Budget here and there and so on. I too propose to do that in my own humble way at one or two points,

Somebody here asked a question, "Is this a socialist Budget"? I think nobody will be more honest than the Finance Minister himself in answering, that this is not a socialist Budget. There cannot be just now in this country a full-blooded socialist Budget which any Finance Minister can produce. So I pay my tribute to him for having produced this Budget in a situation of unprecedented difficulties.

I must say word of congratulation to my friend, Shri Banka Behary Das. He managed to get all the time from all the others in the Opposition and blazed away.

THE DEPUTY CHAIRMAN: That was the time allotted to his party.

"SHRI G. RAMACHANDRAN : I stand corrected. I am glad he got all that time. He made a very good speech. He studied the subject well, and how I wish that Opposition attacks on the Budget would be at the constructive level at which he put it today!

Madam, last time when the annual Budget came up and I spoke on it, I remember Shri Morarji expressed his annoyance with me. I am quite sure he has forgotten that because he never keeps annoyances in his mind. But he then reprimanded me by saying that everybody indulged in strong talks, and Ramachandran also indulged in strong talk, and he almost said, without saving it, that I was using expressions not consistent with non-violence! I do not wish to annov him this time because it will be a crime to annoy him now in the midst of this Budget and the, innumerable difficulties are facing this nation, because he is not only the Finance Minister, he is also the, Deputy Prime Minister of India, bearing a very heavy burden. So I will not, as I did last time, annoy him. I will try not to annoy him consistent with plain-speaking on subjects in which I am deeply interested. do they and of

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One point I raised last time, I must raise again, and that is the state of the colossal illiteracy of the masses of Dr. Zakir Husain, speaking India. some time back somewhere, that more than 300 millions of the people of India are either illiterate or nearly illiterate. I brought this to the notice of the Finance Minister last time and said that I did not know of any massive, commensurate programme of adult education in this country. And I said that without that adult education programme, all planning will be blocked and every effort at the upliftment of the people will be blocked. You cannot build a democracy on more than 300 millions of people who are illiterate or nearly illiterate. He was kind enough to refer to this point when he replied to the Budget debate. Can Mr. Ramachandran point out a single instance, he asked, where when people are trying to do adult education work,

tSUii G, Rannflhandrim] Government did not come to their assistance I He had the last, word at tliat time, as he will have the last word this time also on the subject. I want to tell him that I have studied this subject since I spoke here last time, as to what is going on in the beld of adult education in this country and I have found to my dismay that there is not one thing which can be called an adequate, massive, co-ordinated programme of adult education going on in this country to-day. There are separate small agencies here and there. I have met almost all of them and talked to them. Their biggest complaint is that they have no enough funds with which to work. They have the men, they have the will, but they do not have the funds with which to expand their work. And then, the Finance Minister added that it is for non-officials and non-official bodies to take up the programme of adult education. I would like to tell him that in my own humble way I am at this work and in and around Gandhigram where I live; we have 25 adult education centres. But this is less than a grain of sand in this ocean of illiteracy and lack of adult education. I wanted to ask then and I could not, and I want Io ask the Finance Minister now, "Is this a matter to be left to non-official agencies?" Personally, I believe, Madarn, the entire programme of adult education must be taken up as a Central subject by the Government of India because without this, democracy would be a mockery in this country. Take family planning. My friend, Dr. * Ihandrasekhar, is here. Look at the fanatic zeal with which he drives the programme of family planning. Does he say, ' I will leave it to some individual agencies here and there and j only to men and women of India who | feel strongly about it, to do this kind j of work?" It has become one of the

most powerful drives in the country directly under the Government agencies, by Government rands

techniques and so on, i want to put it back tomyrevered friend, the Finance Minister, that be must take cognizance of this fact tliat nothing is going to succeed in a country where nearly half the people are illiterate or nearly illiterate. I pleaded with Mr. T. T. Krishnamachari, when he was the Finance Minister, to lobfe al this question. But lie left BOOH after. 1 Womb-r

whether even if de had remained,

he would have looked at it. He was also bothered, like other Finance Ministers, with many other problems. But I want to plead again that this is a mal ter which cannot be put off by one single day in this country if we want to make our democracy real and make this democracy advance towards socialism. Socialism looks a complete mockery against the black background of this illiteracy of the masses of the people in Tudia. We must be able to put crores of rupees into this work. It should be taken up by the Central Covernment as a duty incumbent on it. If you leave it to the States, I do not know how many decades we shall cover before literacy really comes to the people of India in such a measure as is required in a democracy leading on to socialism. I am very sore about this, and I cannot understand how the Government can neglect a thing of this supreme importance. I plead with Shri Morarji Desai that he must look into this, call together, if necessary, the agencies conducing adult education work, go to the Education Ministers concerned and so on and so forth, and put i to them "All my economic development plans will break on this rock of illiteracy. 70

Another point which I took up then and which I take up now, because the matter still remains unsolved, is that of rural industrialisation. Mass illiteracy

Bwlgei (Qenird)

is the starvation of the mind of the | people but the maimer in witch we are going on wil J) rural industrialisation loads to the starvation of the body among the millions in the rural areas. 1 mentioned this last time and Shri Morarji Desai also referred to it in his reply. Since then, I want to assure hirn, that I have gone about studying what ia going on in the field of rural industrialisation in this country in two States. I have found that what is going on is a caricature of rural industriali sation. The main objectives of rural industrialisation, if I may say so, are maximum use of local materials, training of loca) talent and utilisation of local talent and the production of commodities consumable m that area. I have found, by a study of this programme in two .States ol' South India, i Ii,11 very often in these rural iudust ries, the raw materials come from far away places, the people who work in the units are not rural people at all they are Irom the nearest towns and cities and what is produced is consumed often only by people far away from the rural areas. This is not rural industrialisation. This is merely putting any industry in the rural area, which is d (ferent Irom what I conceive to he the programme of rural industrialisation. Unless we correct this, we shall neither touch the problem of rural unemployment, nor of prosperity in the rural areas. What is going on is that the middle class people from the nearest towns and cities take advantage of these programmes and whatever profits accrue, instead of gorng into I lie rural areas, go back to the towns and the cities. This is true of innumerable other things in India today, Madam. We call them national programmes. We call them things of fundamental importance to the rural people. But when actual plans begin to work, they get concentrated in and around towns and cities and the rural

areas for which the programme was intended are left starving.

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We have now had the Asoka Mehta Committee, reviewing the work of the Khadi and Village Industries Commission, It has repotted it is a unanimous report except for one dissenting note by a member who was more absent than present in the Committee. I had the honour of benig a member of this Committee and I think we have produced a fairly good report. I would plead with the Government of India, through the Finance Minister, to stand guard, to stand sentinel over the recommendations of the Asoka Mehta Committee and see that what, that Committee has asked for-thi' minimum it has asked for is imple mented in the next one, two or three years of our economic development. Here is a golden opportunity for the Government. Now this is about rural industrialisation.

Then I come to my final point because I know I have only just a few more minutes left. Madarn, I am cer tain in my mind, as friends on the right, left and in the middle will be equally certain, that you cannot go on with economic development in an atmosphere of political instability, Political instability is spreading from one part of India to the other. Look at Assam, look at Bengal, look at Bihar, look at U.P., look at Har yana, Madhya Pradesh or Punjab. Probably you will find a more stable picture south of the Vindhyas and it is not fully appreciated that more stability is conspicuous in the South than in the North. I am not making a distinction but simply pointing to a fact.

SH HI K.S. CHAVDA: What about Gujarat and Maharashtra?

SHIM G. RAMACHANDRAN: All honour to Gujarat and Maharashtra. Now, Madam, I was saying you cannot have economic development in an

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[Shri G. RaroacWlrau] , atmosphere of political instability.

Now wkut ate we to do? 'Ihere are Berious situations everywhere, Yov saw, Mation, what happened on the floor of this House this morning. Can democracy survive tMs kind of thing that took place ori the floor of the House tMs morning? Can democracy and this kind of thiag go together? If I his is what is Happening on Un floor of Parliament, you can imagine what ts happening outside in the widei areas of the country. What ie happening is a serious breakdown oj democratic altitudes to Bre and oi all the disciplines which alone can make democracy. But then you will ask: What can wedo? [do not want to'be the fool who rushes ni where angels fear to (read. Biit luckily, as I look around, there arc a few angels left in t his country Io tread anywhere! 80 I might lake 1 lie courage to do a little treading.

Madam, I are convinced this may not be accoptable to both sides of the House -tliat Ihe decani of one party Government bi every State in India and at I lie Centre is an impossible one here after in this cauntry. We must reconcile ourselves Io Covernment of ialcni and all the same time to Govern-aient of such parties as uceepi demo cracy and are wedded to the methods ol'democracy. To put it in very plain uage, instead of one party Covernment, the stronger party must lake in representative* «tfother parties provided ihe other parlies inviled accept two conditions in the political life of our euuntry, < hie is thai they will not resort Io violence to settle political issues. Today, the very people who outside Parliament and everywhere in The country create every incitement to violence and indiscipline, come here and challenge when somebody else counters that violence and that indiscipline at those places. That is one of the funniest things

happening today. That is why I have in mind for democratic unity, "Every party which is not wedded io violence and every party which is not wedded communalism". In oiher words, whatever be the name of the parties, there has io he a lappi'oacheinent, a union of democratic forces, if demo cracy is to survive in this country. That is why I repeat that the dream of one-party Government in every State in India, and af Ihe (Vul re is hereafter an impossible dream and it must he given up gracefully and vol untarily. We must work in collabora tion and in co-operation. No other way is open to us to stabilise demo cracy. When forces opposed to demo cracy raise their heads and march. how can democratic parties be divided among themselves? So I plead very strongly that we must establish poli tical stability in this country hecause without political stability economic, development is impossible ami political stability historically in this country today depends on co-operation of all the democratic parlies in the Centre and in the Slates. Let us not wait fill w . r,re cuuplhd i» do so too late. If we do not. do this, there is peril for us. The Prime Minister said rec enily "My Government is stronger to day tlian it has ever 1 n before." I have great admiration for and am proud of our brilliant and valiant woman Prime Minister. Put I want, her Io read the writing on the wall. Things are crumbling and getting shattered around us. Then Io sil back and say "The country is stronger than ever before" is good from the point of j view of courage and self-reliance but neit good from the point of view of political wisdom or reaQsm. So I plead that we must build up political stability through a rapproachement among the our really democratic parlies and then build up economic development on that solid basis. Thank von, Madam.

SIU! (MATI SUAKTNTAM ľA-EANJPYE (Nominated): Madam, the crop situation in the country after two disastrous years is now bright. J am glad about it as everybody is. And yet the Government wants to import grain from outside to the tunc of about million ions. I want to know why it is being imported, becaus' I Feei we will be producing enough and the prices of grain will be going down. The reason which they give for these food imports is that they want to have a buffer slock, as provision against bad years in the future. While this situation was continuing, I was maintaining in my supplementaries tliat the Government, should have gone in Ior tlie construction of silos for the starageof grain. Even today, though the Government wants toimport : i million tons off HI I grains, their stor ge capacity ia only for 2 million tons, I want to know whal is going to happen to that one million tons of foodgrains that it wants to import. We base read in the papers and we bave beard ail over that rodents and climatic conditions get at our grain and there is a lot of wastage. Had these silos that I have just mentioned been erected, all this waste could have been saved and you and I could have got tatter rations.

Again, Madam, last time also, talking on the Budget, I mentioned this but I find I he Government has been adamant and still is adamant against permitting joint stock companies for going in \(\forall m\) agriculture. I do not know why this is to. Had that been done in these two dreadful years that we passed through, I fee] sure they would have done a better job and they would bave produced more food than the Government were able to do under the present circumstances. I know that joint stock cum panics will be companies running for profit. But what is wrong in that \(\forall \) That profit can be taxed and our picture

of taxes would perhaps be a better one. I am like everybody else who professes removal of inequalities in wealth and I do not think th t such a measure would exactly go against tha) principle of mine, because there is legislation, then; are Acts that r,m control any malpractice: and eradicate them. If they are sternly and strictly implemented, I do not think there will be any harm. Certainly 1 do want the inequalities to be remined. But we should use our resources to their full capacity. As I just now said, offenders could be lirought to book, If that is allowed, even now 1 think our foodgrain situation will improve and we will not have to import any more grain from abroad- Now, regarding industries, a number of persons, as my friend Mr. Das, pointed out (Inn they are not working to their full capacity, that they are working under capacity and slill we find licences are issued and permits given to concerns to start working in the same fields where others are not working to full capacity, I think that is a very sad stale of affairs because the expenditure incurred on the new concerns is a loss to the community and to the country and I do not think that should be allowed. There is again a development rebate which entices many people to go hi for new machinery which again is not going to be worked to full capacity. That is again wrong. Regarding the machinery, things are proceeding at such a rapid rate that after a few years the machinery goes absolete There again it is a loss that we have to bear. I feel that a great deal can be done to produce substitute goods for the import that we are getting. We have the brains, we have the ability, but we have not proper guidance and the necessary planning that is required j and the necessary organisation that j should go into this. (July yesterday 1 was at a place andl was told about the I working of a factory for producing

[Shrimati Khakuntal' Par nji] "! synthetic rubber wl ich was opened in Bareilly because the employers thought that there was enough alcohol in the country which is Uic 1>;isie product required for such a factory and therefore they started thai factory. Unfortunately tlie alcohol that was required could not be procured in sufficient quantities and tin- alcohol had to lie imported. Well, even then that could Lave been a workable proposition il' some law had heen enacted fo compel those who went in for producing rubber products which needed synthetic rubber, to buy the synthetic rubber i roductd in this country and not import il from outside. That is I he way we go on. We do not do long-range planning. We do not look all around aril plan for our mdustnes That is whal is happening in om- public sector in j articular. Aboul other fac tories also, we often hear in this House and questions are asked and falling Attention .Motions are brought aboul The factories going sick textile factories and ol hers, dur machinery is out meded and antiquated and I think quite'a targe part ofi! is to he scrapped I>ut there I would point out (hat vested, interests come into play and a lot of attention is given fo them and things .no un. The do ven i n ion I buys those faci dries and runs them ai a. loss and the people are 1 he losers in I he tpng run. My friends ou this Bide of the House raise a row if sicli factories are nol, taken over by the Government and they say thai it leads to unemployment and they waul the factories io he taken ever and provided Ior the workers employment there. Mere I would point old (hat the

unemployment problem which is growing fast in our country is really a direct consequence of the population explosion that is taking place. Plans are formulated, as my friend Trof. Ramachandran said, for family planning programme huge programmes are put forth, targets are announced, but the one

nun e which will make everyone accept this programme of planned parenthood

is not thought of seriously. I have talked about (his move several times and 1 think that unless that move is applied—the move is of instituting disincentives to r< calcit rant people who will not, limit their families—I do not think we will make a headway or will ever achieve this decline in the birth rate that we are out to achieve. That is the point that I mils! stress again.

SHIM G. RAMACHANDRAN: What is the measure you advise?

SHRIMATI SHAKUNTALA PA-IMN.11'YK: 1 will tell you. That is stopping the giving of help or aid or amenity Io trie people who will not accept fcb'S programme. All promotions or increments in pay andeverything of that sort should lie stopped and uni' that is done I do not see how we can bring results because I feel that every aid-giving organisations and the Government more so in particular has tic right Io sec thai The aid and the benefits and amenities given do not induce the beneficiaries to go in for more improvidence and get poorer. If they do not apply this method or disincentive or stopping The amenities, they are bound to lead to this improvidence and more poverty,

Another factor that Mr. Das men tioned was about automation. That' problem again bears on (he same problem that, I have mentioned. Because automation is going to throw many hands out of work. I know there is a I cry against automation in the L.I.C. j because many hands were thrown I out of work and similarly also in the banks but (hat must come if we are to progress. Therefore, 1 would request j my labour friends particularly to impress ou the minds of their workers that it is in their own benefit to reduce their numbers, to reduce the size of

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their families and not to go in for large families.

I had the good fortune to be in Australia for three years and I have seen with my own eyes how things work. In Australia there is a great shortage of manpower and I have seen how the employers tremble in their shoes in case their workers not co-operated. The workers have obtained very good living conditions for themselves. The gap between the highest and the lowest income is very small and the conditions in which the worker lived very often made me envious. So, I would tell my friends, labour friends particularly, that the principle of demand and supply applies in this case also and when there is a shorter supply of manpower they get better conditions.

Shri Ramachandran was talking abbut adult education. That is a bit problem to-day but I have been very much worried about the education of the youth of this country and the student indiscipline that we see everywhere from the north to the south, from the east to the west and this has been worrying me for a number of years. It seems to grow worse every day. For that evil I would say that we are all to blame. The first offenders are the parents and the guardians. We do not bother to see what our children do, whether they attend their schools or if they follow their lessons or if they follow the instructions given to them in 4 P.M. schools. Madam. we abdicate responsibility completely. We pay the fees and we think that it is good enough and everything should be all right afterwards. Then we suddenly wake up when the child fails in his or her examination. And then we take recourse to all kinds of methods to see that the child is promoted. So, as I have said, the first offenders are us, the parent?. The second offenders are, I should savf M/J}(P)07fiSS—8

the teachers—they are not properly doing their job either; p. rtly it is so because their classes are so huge that I it is impossible to pay individual attention to anybody. Secondly, . (Time bell rings)

Good heavens! Madam, I have not had even half of my say.

THE DEPUTY CHAIRMAN: Fifteen minutes are over.

SHRIMATI SHAKUNTALA PAR-ANJPYE: How many?

THE DEPUTY CHAIRMAN: Fifteen minutes are ever.

SHRIMATI SHAKUNTALA PARA-NJPYE: Fifteen minutes! Something wrong.

SHRI (Jt. RAMACHANDRAN : A
woman never knows fehe lime when she [.paaks.
SHRIMATI SHAKUNTALA
PARANIPYE : Limou tall you thing Linguist

PARANJPYE: I may tell you this; I never exceed my time limit.

Well, I shall have it through now. Therefore, Madarn, I feel that this situation is really leading to the downfall of our country, because the students of today are going to be the citizens of tomorrow. If we cannot put our faith and put our trust and hope in our young generation, I do not know what is going to happen. I have told you what is happening as regards the teachers and the parents. Now I have a few sugges« tions to offer, what should be done under the present circumstances. When students go on rampage or indulge in anti-public activities. I feel I can make these two suggestions. One is that such a student should ba made to lose one year of his or her career in the school or college education. I think that would wake him up, wake the parents up, and I think a lot of good would come out of it. The second suggestion is that-this applies only to college and university students-when such a student goes on strike or goes

[Shrimati Shakvntala Paranjpye] on rampage or starts destroying public property, I think such students should be taken in hand and given one year's camp military education—I mean camp military education, not the N.C.C. That will put discipline into them, and that will certainly turn them out into better citizens than tliey are.

Madam, I am sorry you are so unkind to me, and now I will come to the tax proposals. I will just take one or two minutes to speak on them, and I will leave the rest. And here I must say that the tax proposals regarding postal rates are certainly very hard on the common man. Many people have said that and I must add my voice to that complaint. I know that in the answer that the Deputy Prime Minister gave in the Lok Sabha he said that 70 per cent. of our people are illiterate and therefore these increased postal rates will not effect them. But, Madam, I would like to point out that it is this very community, this very part of our population that it is going to hit hard. I know these people cannot read or write. But then they get someone else to write their post caids. They get someone else to read it out to them, may be they pay a few Paise to someone else to do this service. And on top of it, the increased price of the post card, Madam, I think it is very very hard 'indeed on them. I hope the Deputy Prime Minister will bestow second thoughts on this and at least withdraw this increase in the post card

Madam, Thank you.

SHRI G. R. PATIL (Maharashtra): Madam Deputy Chairman, I very sincerely thank you for giving me the opportunity to participate in the Budget discussion. It is said, "Uneasy lies the head that wears the crown" and here it is so with our Deputy Prime Minister and Finance Minister because I

of the background in which these Budget proposals have been placed before us.

[THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) in the Chair]

I know that the two earlier years immediately preceding the current financial year have been years of drought and economic recession. The economy of this country in those years had gone to such a low level that it was very difficult for any hon. Finance Minister to come forward with Budget proposals which would revive the economy of this country to attain a satisfactory level. And in this context I must say that the hon. Deputy Prime Minister and Finance Minister has done a very good job. Though difficult, he has done it very nicely, and therefore I very wholeheartedly congratulate him for presenting this very nice Budget. I do know that there cannot be any Finance Minister who has not been criticised for the Budget proposals that he has laid before this House. So our hon. Finance Minister also has been criticised by some hon. Members for one reason or another reason. But one thing I can say; as far as our hon. Deputy Prime Minister and Finance Minister is concerned, he is a man of honesty, sincerity, integrity and character, and to whatever he has done for the cause of this country, for the eradication of poverty and illiteracy of this country, I can Bay that there is no parallel in the present-day history. Therefore I submit, Mr. Vice-Chairman, Sir, that in the Budget proposals as they stand today, one thing is outstanding; the main object of the present Budget is on the one hand to pull out the industry from its present state of recession and on the other hand, to stimulate agricultural production. As it is, it has been estimated that this year agricultural production will be

to the tune of 95 million tonnes, which is 27 per cent, more than that of last year, and this bumper crop in this year will definitely revive not only the agricultural sector but also the indus- trial sector. At least during the last 80 many years, Mr. Vice-Chairman, the maximum that this country had produced, as far as food production is concerned, has been 89 million tonnes in 1964-65. And after so many years, since then, due to the new agricultural strategy, due to the efforts made by agricultural scientists and progressive fanners, and also due to the copious rainfall that the monsoon gave this year, we hope to have a bumper crop of 95 million tonnes of food production. And allowing for animal feed, seed requirements and wastage it is estimated that 83 million tonnes will be available for the country's food requirements. And that is 8 per cent, more than the average of the preceding two years. However, it is quite true that the per capita availability of food grains even during this year will be less than what we were in a position to get, say, in the year 1961-62 or the year 1963-64. While it is true viewed in that manner, it should be taken into consideration that the faster growth of population has also taken away whatever we have produced and is taking away whatever we produce. In this connection, Sir, I would like to say, as far as agricultural prois concerned, to keep going more duction and more agricultural production, that two important factors have to be taken into consideration. I know that the State Governments as well as particularly the Government of India, during the last three Plan periods, have changed their entire approach to agriculture. In the Second Five-Year Plan the stress was on industrial growth, and in that particular-Plan period agriculture was neglected. But in the Third Five-Year Plan we nnd that 20 per cent, of the total M/BD)—67RSS—8(a)

outlay was spent only for agricultural production. In the year 1966-67 it rose to 22 per cent, and in the year 1967-68 the provision was increased to 23 per cent, of the total expenditure and it was on agriculture only. From this point of view one thing appears very glaring. Even today out of our national income more than half is from agriculture. But the expenditure that is incurred on agriculture is very little when we take into consideration that half of our national income is from the agricultural sector. It will be seen that in this Budget the expenditure for agriculture is only 23 per cent, of the Budget estimate. I would therefore urge upon the hon. Deputy Prime Minister and Finance Minister to see that more -money is made available for better production in the agricultural sector, especially in the direction of development of minor and major irrigation projects.

It is quite true that while making provision for all these things another important factor has to be taken into consideration. If at all agricultural production is to come up more and more during the coming years also, just as there are important factors like better seeds, fertilisers, insecticides—and for these the Government has already taken many bold steps and made provisions—there is the important factor of prices of these agricultural commodities. Proper prices must be assured to tlie farmers and in this context I may point out that unless we get rid of this P.L. 480 imports of food grains from America and other countries, the incentive on the part of our farmers cannot be maintained. Even as it is, this I year also we propose to procure some 7 million tonnes of foodgrains and to have a buffer stock of 3 million tonnes. I For that the country has already en-l tered into agreement with the

[Shri G. R. Patil]

Government of the U.S.A., to purchase 3-5 million tonnes of foodgrains. But I would earnestly request the Deputy Prime Minister and Finance Minister to see that no more foodgrains are imported into this A policy of heavy food imports country. could be justified to some extent if the bumper crops were solely the result of a good monsoon. But what the country is witnessing today is a breakthrough in agriculture based on the vise of fertiliser and high-yielding varieties in selected areas which have an assured supply of water. It is vital that the farmer is assured of prices which give him the incentive he needs to step up investment. If the prices fall to levels which he feels are unremunerative the countiy will have missed the first real opportunity to promote the modernisation of agriculture. The new strategy will peter out in the absence of incentive prices and with it will go the possibility of selfsufficiency in food. It is clear in retrospect that in the first decade of planning the price structure was tilted in favour of industry and against agriculture and that this factor was responsible more than anything else for slowing down the pace of agricultural growth. The consequences are there for everyone to see. Imports under PL 480 year after year account largely for the Government's failure to realise the dangerous implications of its price policy. Imports must be drastically curtailed if the same story is not to be repeated at this crucial stage. Therefore, I would humbly submit to the Deputy Prime Minister that the import of foodgrains should be curtailed. Though it has been decided to import 7-5 million tonnes, I submit that it should not be more than 3 • 5 million tonnes. This is necessary if we are to keep up the tempo of agricultural production. We have decided that there should be

self sufficiency and India should be self-supporting in the matter of food by the year 1971-72. For that there should be at least a production of 120 million tonnes by the year 1970-71. To keep up the present tempo and to achieve that target it is necessary to take into consideration the price factor. Even now it is seen that in Punjab and Madhya Pradesh the farmers are prepared to sell their wheat even below the procurement price decided upon by the Agricultural Prices Commission. It has been accepted by the Government that remunerative prices should be given to the agriculturists. This has been mentioned in the Economic Survey itself where they say:

"It is recognised that it is important to assure the farmer that a reasonable level of agricultural prices will be maintained during the course of the season. What is a reasonable level for agricultural prices is not easy to determine."

This shows that as long as agricultural prices are not based on the actual cost of cultivation it is not possible, whatever ad hoc prices may be decided upon the basis on of the report of the Agricultural Prices Commission, to decide upon a proper price. Therefore, I would urge upon the hon. Deputy Prime Minister and Finance Minister to set up a machinery which can take into consideration the cost of cultivation. It should also be seen that till such a machineiy is set up and we arrive at the cost of cultivation it is not possible for anyone to fix a proper price for agricultural produces just as they do in the case of the industrial sector.

Another important factor as far as agriculture is concerned is the short-term and long-term finances needed by the agriculturists. Here we find that a sum of Rs. 600 crores has been set as the target in the Fourth Five Year Plan for development of agriculture. You

know that there are some 34 crore acres under cultivation in the country and this sum of Es. 600 crores would mean that the shortterm aid available will come to only about Rs. 12 to Rs. 14 per acre. If this is the state of affairs in our country and if the farmers are not able to get more and more finance for his activities, how can they produce more from agriculture? So also in the case of longterm credit. There is a provision of Rs. 400 crores made in the Fourth Plan. Taking into consideration the need, particularly for long-term credit, of the agriculturists it will be seen that the long-term credit, long-term credit has not been made on any adequate scale at all. We know the land mortgage banks cater to the needs of the farmers as far as longterm credit is concerned. Though a tempo has been created the farmers are not able to get as much loan from these banks as they require because the funds with these banks are not sufficient. Therefore, I would request the hon. Deputy Prime Minister and Finance Minister to see that the Life Insurance Corporation invests on the purchase debentures of the Central Land Mortgage Banks. We find that only 6 • 7 per cent, of their total investments are made in the cooperative sectors. This should be increased and more and more sums should be invested in the purchase of debentures from these banks. This will enable these banks to meet the long-term financial needs of agriculturists and unless the farmers get this assistance it will not be possible for them to make propei investments for increasing production.

The hon. Deputy Prime Ministei promised and he has kept his word ic the matter of reducing the rates of interest and for that I congratulate hin: and I welcome that step also. But as far as the question of long-term financ* is concerned previously the State

Governments used to subsidise the rates of interest. Now there is no such subsidy and so they have to pay 9*5 per cent, interest for loans of land mortgage banks and this creates difficulty. While the industrial sector gets loans at cheaper rates of interest the farmer is not getting the same sort of facility.

Another most important factor is the fate of the crop. The agriculturist toils hard and he gets all the necessary equipments, obtains the proper quality seeds and fertilisers and all the rest of it. And then untimely rains come and all his crops are washed away or the crop is damaged. There should be some kind of crop insurance. How much longer are we to wait for such an arrangement? As long as crop insurance is not introduced I am sure the agriculturist will not be able to get the protection or help that he needs. Therefore I humbly request the Deputy Prime Minister to see that a crop insurance system is introduced in our country.

Next I come to some fundamental things. (Time bell ring) I will take only another five minutes.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Two more minutes are left.

SHRI G. R. PATIL: I will say a few words only on certain agro-industrial units that are coming up in Maharashtra. I may say that the cane growers there have formed a processing establishment on a co-operative basis. It is common knowledge that the co-operative sugar factories are functioning very well and out of the total production of this country as much as 33 per cent, is produced by those co-operative factories. But now a tew policy has been adopted and I am told that henceforth if any new co-operative sugar factory comes into existence the Government will not come forward with any

[Shri G. E. Patil]

assistance whatsoever with funds either from the Industrial Finance Corporation or from the Life Insurance Corporation, I find that because of this a good opportunity is being wasted. Confidence has been created among our farmers that if they get together and collect their share capital, with that and the Government's share, they can have a processing sugar factory. I do not know why the Government is not now coming forward with help in such ar. effort. On the contrary let us see how the public sector, which has been very severely attacked in this House and in which over Rs. 1800 crores have so far been invested is faring. It will be interesting to learn that out of the investment of Rs. 1800 crores, what we are getting as return today is nothing more than a mere half a per cent, or so. In this respect I may point out to you that recently the Reserve Bank of India conducted a survey. And according to that Reserve Bank study of 1,333 companies in the private sector the return on the capital employed averages 10 per cent. In the units comparable to public sector enterprises the return ranges from 10 to 15 per cent. It is galling to see the private sector units still running from one specialised credit body to another. This shows that if at all the general taxpayer has had the worst of both worlds. He does not have the benefit of a socialist system where taxes are low because the State-owned units generate resources for social welfare and industrial development, nor does he have the benefit of a free-economy where, even if taxes are high, there are opportunities for large personal and corporate incomes, savings and investment. If the State-owned units earn as much as the private sector units a sizable tax relief can be possible. For instance, the investment of over Rs. 1800 crores "running"

public concerns alone should yield Rs. 180 crores a year. But if this sort of colossal loss is continuing in the public sector—I do not say that the public sector should not be in existence at all, I am not here to say that—Just as we have postponed our Fourth Five Year Plan by a year or two we should at least postpone of investment in the public sector for some time and divert those funds for major and minor irrigation requirements of the country and I am quite sure if we did that there will be more and more agricultural production and it is from that point of view I submit that it should be done.

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Another important thing I want to touch upon is about small scale industries. With a view to decentralising the industry the Maharashtra Government has set up some 69 co-operative industrieal estates and they have requested the Government of India to grant them more money for that purpose. The L.I.C., was approached by the Maharashtra Government but it sanctioned only 15 lakhs while the need of the Maharashtra Government for these co-operative industrial estates was to the tune of Rs. 58 lakhs. If you decentralise the industries and shift them from the cities to the rural areas there will be no migration of population, there will be no slums, their will not be so many other problems and I therefore request that the hon. Deputy Prime Minister should please look into

Another thing is about major irrigation schemes of Maharashtra. Particularly I wiH point out to him the case of the Kukidi project. Right from 1952 the Maharashtra Government and the people of Nagar and Poona Districts have been urging that this should be included in the Plan. Technically it has already [been approved and if this is taken up the people of the area will be benefited. The other project

is the Doodh Ganga project which will be of advantage to both the people of Maharashtra and Mysore States. This project also should be undertaken for which the people of Maharashtra will be thankful to him.

SHRI K. DAMODARAN (Kerala): Mr. Vice Chairman, Sir, whenever there is a drought in our country or a war on our borders it is customary to blame such incidents for all the ills of our economy but whenever the situation improves, when there is no war, when the crops are good and the economy improves a little, the Finance Minister takes all the credit to himself. This year the Finance Minister is very optimistic about the food situation in our country. I am, however, unable to share his optimism. It is true the monsoon was good. Nature has been very kind to us and there has been a bumper crop but let us not forget that man can undo what Nature does. Man can spoil the blessings of Nature; there are speculators, and blackmarketeers in our country who can play havoc with our food and there is a Government and a Finance Minister whose policies are subservient to them and who refuse to make use of the blessings of Nature.

The production of foodgrains in 1967-68 is estimated at 95 million tonnes, a record production, 20 million tonnes more than last year. With this surplus alone you can feed the deficit States like Kerala and West Bengal. According to the Economic Survey there will be a wastage of 12 million tonnes out of these 95 million tonnes; that is one-eighth of the gross production. I do not know why so much precious food has to be wasted in our country and why steps cannot be taken at least to reduce this huge wastage. Anyway, even after this wastage the remaining 83 million tonnes is sufficient to give each person 435 grammes

per day according to their own calculation. Then why this scarcity? Why this dependence on PL 480.

Sir, it is shameful that in spite of this favourable situation the Finance Minister is unwilling to reduce our dependence on America, and he wants to continue with PL 480. An agreement imder PL 480 has already been concluded for 3-5 million tonnes and in spite of this bumper crop another agreement for 4 million tonnes is being contemplated.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): It is not bumper crop; it is normal crop.

SHRI K. DAMODARAN: It is 95

million tonnes which is 20 million tonnes more than last year. In 1967 when the internal production was only 75 million tonnes import under PL 480 was only 8-72 million tonnes. This year production is 20 million tonnes more than last year. Yet import is reduced only by one million tonnes. There is absolutely no justification to continue this shameful dependence. I do not want to deal with the economic and political implications of PL 480. Enough has been said in Parliament and outside about its harmful consequences. The total PL 480 sale proceeds now amount to more than Rs. 2000 crores. Out of this the American Embassy in India has with it a total of Rs. 744 crores as PL 480 funds. This rupee holding with the U.S. Embassy accounts for about one-fourth or one-third of the total money supply in the country. At this rate the day is not far off when the American Embassy in India will be in a controlling position in the total money supply of our country. Everybody knows how this huge amount is being used against India's national interests. Many economists have openly expressed their ansict, but the' Finance Minister is

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not at all worried. I don't know why he wants to continue this disastrous dependence on America. The least lie can do now is to be satisfied with the import of 3 5 million tonnes for which an agreement has already been concluded and stop at that. Stop all further imports under PL 480. Our food problem will never be solved unless you do away with PL 480 dependence and base our policies on selfreliance. Of course, self-reliance does not mean reliance on food thieves and speculators. understand the Government's unwillingness to take over the entire wholesale trade in foodgrains, but something far short of it may be attempted. Some minimum steps may be taken. When the State Trading Corporation was formed, many thought that it would have a commanding position in the market in controlling prices and curtailing speculation. But our experience has belied this optimism. In spite of veTy favourable crops, the Government's procurement target is only 7 million tonnes-7 million tonnes out of 95 million tonnes. The balance is left to the mercy of the blackmarketeer and the speculator. This is not the way to ensure equitable distribution or to solve the food problem. The minimum you can do today is to raise the procurement target from 7 million to 12 or 15 million tonnes and to increase the proposed bufferstock from 3-5 nullion tonnes to 7 or 8 million tormes. You can certainly do it. If this is done, you will be able to not only save the deficit States from starvation and chaos, but also to control the food prices in the surplus States. Unless you are prepared to do this, all your optimism will be of no avail.

The Finance Minister seems to think that increase in food production will

automatically make the farmers prosperous, paving the way for an increase in the demands for industrial goods and thus the industries will also prosper. The fact remains that the vast majority of the peasants are not becoming prosperous. Only a tiny, minority of traders, moneylenders and big landowners are benefited. Their demands for industrial goods will be negligible. Unless the vast majority of the peasantry are helped by genuine land reforms and generous help to increase production and improve distribution, the basis of industrialisation will remain shaky.

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As far as industries are concerned, only the big monopolies are benefited by your policies. Not only the workers and middle-classes, but even the smaller sections of the capitalists are driven to bankruptcy. Many factories have already been closed down. Many are not using their capacity fully. The monopolies become richer and richer. They enrich themselves by cheating tlie exchequer through extensive tax evasion. Even after this cheating, whatever is due to the Government is not collected.

The Finance Minister is very adamant and very bold in refusing to withdraw the increase in the price of post cards, but he is very shy before big business and is not able to collect the Rs. 550 crores income-tax arrears. The monopolists become richer and richer through unbridled exploitation by paying extremely low wages to workers, pressuring Government to give cheap electricity, water and gift of land, speculation in the stock exchange and, above all, by Government patronage and support. The common man is taxed to unbearable limits. His post card, his beedi, his chocolate, everything is taxed and with the several crores thus raised you j give all sorts of concessions to the biggest sections of the industrialists

and allow them develop to inflated or bloated proportions.

There was a time when, imder Nehru's leadership, many imagined that the public sector would attain commanding positions in the economy and that it would retard concentration of capital in the hands of a few private individuals. But today the public sector is fast becoming a handmaid of the private sector. The private sector actually lives on the public sector. The largest consumer of the industrial goods produced in the private sector is, in fact, the public sector, including the Railways, the big I projects of irrigation, etc. In the I name of saving private capital from recession, the Railways and other public concerns are being instructed to place more orders with private firms. According to the Finance Minis* the Railway revenue this year shows a short-fall of Rs. 17 crores, while the working expenses are Rs. 23 crores higher in all a deterioration of Rs. 40 crores. Yet, the Railways placed orders for 16,000 wagons for 1968-69, although the assessment of traffic suggested that only 10,000 new wagons would be required. Orders have been placed for 6,000 wagons which cannot be used by the Railways. If the Railways suffer, you can increase the passenger fares or introduce new charges for sleeping accommodation, but you always take care of big monopolies. They should not suffer. This is the mentality behind the Budget.

The Bokaro steel plant issued orders for 150,000 tonnes of structurals. Air-India International placed orders for various types of equipment aggregating uearly Rs. 14 lakhs. Hindustan Tele-printers and Indian Telephone Industries together placed orders worth Rs. 16 lakhs. Orders placed by the Direct oral e General of Supplies and Disposals on behalf of various Ministries I

during April—November, 1967, i.e., for seven months, totalled Rs. 262 crores, compared to Rs. 237 crores in the corresponding months of 1966. In spite of all this, it is amusing that the Swatantra spokesmen clamour against the public sector. What would have been the fate of Birlas and Tatas, if there were no public sector? Do they not understand that the public sector in our country is intended to serve them?

It is funny to notice how the ICS or IAS bureaucrats, after their tenure as bosses of the departments supervising the public sector, later become Chairmen or Directors of big business houses and start sniping at the public sector. Some of them have donned the Swan-tra mantle and become politicians. What a strange thing that, while the Swatantra Party criticises the bureaucracy and the public sector it is only too eager to welcome these bureaucrats to their ranks, after their retirement. Do these gentlemen become angels overnight when they join the private sector? No, Sir, People do not change so easily in their old age. They need these men to corrupt the State apparatus to get things done by the backdoor and to rob the State and the State sector of industry. Yet the Finance Minister wants to help these sharks to become still fatter at the cost of the people. This is why he has given so many concessions to them in the present Budget also. This policy only helps to widen the gap between the 'haves' and the 'have-nots' to reduce the purchasing power of the masses and thus to defeat the cause of industrialisation itself. Lack of purchasing power, the slowing down of demand on the part of the people in general is the root cause of the recession and the economic crisis we are in.

Exports may help. You can send wagons to the Soviet Union. That is all right. But unless you solve the

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problem of demand of the people by increasing their purchasing power, you will not be able to solve the problem of industrialisation. Unless adequate steps are taken the crisis in our economy will only intensify. There fore, only two alternatives are before you: either break up the monopolies and save the country or break up the country and same the monopolies. Which way would you choose/

SHRI KOTA PUNNAIAH (Andhra

Pradesh): Mr. Vice-Chairman, at the outset I would like to congratulate the hon. Finance Minister for the pains he has taken to prepare this Budget, I know the difficulties involved in preparing this budget particularly in the context of the difficult economic situation. The Finance Minister has to take the interests of all the sections of the people into consideration and prepare, the Budget. The Finance Minister has done this job very well. For this my heartfelt thanks to the hon. Finance Minister. Even after this balanced budget there is criticism from both right and left from both rich and poor. I can understand the criticism from the poor, not from the rich. Because they are poor, and cannot take the burden, they can criticise the Government, but not the rich. The rich must understand-here, Mr. Vice-Chairman, I would like to quote what Mr. John Kennedy, a former President of the United States of America, has said: "If a society cannot help the poor who are many, it cannot save the rich who are few ". So the rich must understand that in a democracy all sections of the people should flourish. I am not particular about imposing tax on foreign liquors on country liquors but I am particular about the imposition of taxes on poor man's articles[^] like bidis. The hon, Finance Minister said that for IOO

bidis the tax is one paisa. But the merchants in practice will increase it five times or six times and sell these bidis. Even this burden the poor cannot take. So I humbly request the Finance Minister to take out the imposition of tax on bidis and also the tax on chocolates. There are crores and crores of children in this country. They are not fortunate enough to have the food required, but at least the few thousands of fortunate children who are going in for the chocolates should not be taxed. I respectfully request the hon. Finance Minister to take out the tax on chocolates.

1968-09

I woidd like to say a few words about the plight of the 12 crore UD-fortunate creatures of this country, that is, the Scheduled Castes and Scheduled Tribas. Even after twenty years of independence, Mr. Vice-Chairman, their condition has not at all improved. There may be some improvement but it is negligible. They live in villages particularly and the tribes live in forest areas. Even today their conditions are the same as they were before. Some schemes are bi ing initiated by the Government but the schemes are not fully implemented. The funds provided are not fully utilised for the welfare of these Scheduled Castes and Scheduled Tribes. To ameliorate the condition of these people one should not think that they are doing some favours to these people. They must think in terms of investment on, human resources. Twelve crores of people-it is not an easy problem. This problem is an age-old problem. This needs the support and assistance of one and all in this country. We very often talk of socialism, Mr. Vice-Chairman. Socialism speaks of security from the insecurity of tomorrow, equal opportunities not hampered by an accident of birth, equality which contains both the elements of mobility and solidarity.

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Here, Mr. Vice-Chairman, etc. these unfortunate people do not have the benefit of the schemes initiated. Day by day the disparities are getting increased. I do not know how they are going to remove these disparities. I personally feel taxing the rich is not the way, it may be a solution to restrict or to remove disparities, but it is not the correct solution to solve this problem. Disparities begin from the childhood. Take, for example, a rich man's son and a poor man's son. The rich man's son will have all the privileges or facilities but not the poor man's son. When they both become adults, they enter the life with disparities. These disparities should be removed in the beginning, I mean in the childhood. So there should be a crash programme for the welfare of the children. The children of this country are unfortunate. At the age of 2 to -4 the brain develops of 80 to 90 per cont. of the children.. They require nutritious food and high protein food. That is not available to the children of this coun-try in general and to the children of the Scheduled Castes and Scheduled Tribe in particular, I would like to request the Government to take it up and have a crash programme for ten years or twenty years, create a national chest and see that the children are fed properly so that they can grow well and be useful to this country.

Regarding these Scheduled Castes and Scheduled Tribes, Mr. Vice Chairman, there should be protection from the Government. They were exploited. For example, in Ganjam district of Orissa the oranges grow wild, but the merchants from Bhubaneshwar go to Ganjam district and taking their innocence and ignorance into consideration tell them. "If you oat these oranges, you will die, they are poisonous".

These innocent people believe them and sell the oranges to them for cheaper rates. These merchants take these oranges to Bhubaneshwar and mint money there. Evan if you distribute lands to them, the other communities take away the opportunities of the Scheduled Castes and Scheduled Tribes. This should be borne in mind. According to the Industrial Policy Resolution of 1956 the Government has to start industries in backward areas. I do not know whether any industry has been located in backward areas where the tribals are living. This is the position of the Scheduled Castes and Scheduled Tribes. They are not enjoy big the fruits of independence of this country. They are starving, half-starving. Even today, Mr. Vice-Chairman, if you go to villages, you will see that the tribals are living on gruel prepared out of tamarind seeds. This is the position after twenty years of independence. One must take note of all these things and look to the welfare of the Scheduled Castes and Scheduled Tribes in the interests of the country. In a democracy, the democracy should flourish and all people must flourish. Otherwise, there is danger to democracy. These disparities will only bring harm to democracy. So, these disparities should be removed as early as possible.

So far as Andhra Pradesh is concerned, industrial development is almost nil. No industries have been located in Andhra Pradesh. Agricultural development is there; it is a little bit better. The ryots are a very intelligent people and the agricultural labourers are also a hardworking people. But they require funds. No irrigation programmes are there. The Central Government spends every pie from their pocket to build the Bhakra-Nangal Dam and the Neyveli Project but not the

[Shri Kota Punnaiah] Nagarjuna Sagar Project or the Srisailam Project or the Pochampad Project. I do not know why this discrimination has taken place. What crime have the Andhra people or the Andhra Pradesh Government committed? The Nagarjuna Sagar Dam is completed but the canals remain uncompleted. What is the good of building the dam then? I would request the hon. Finance Minister to release some funds to complete the canals. Otherwise, there is no use of completing the Nagarjuna Sagar Dam.

There is the Pochampad Project in Telangana. In Andhra Pradesh not all the districts are prosperous. Even in agriculture, the nine districts in Telangana are backward. If the Pochampad Project is completed, all the nine districts of Telangana will be benefited. Let us not forget about the food problem, keeping the bumper crop in view. We do not know what wiH happen tomorrow. It is better for us, better for the Government to take all the necessary steps to complete the irrigation projects in the country, not only in Andhra Pradesh but in other States also so that we can save food and we can feed the people in times of difficulty in the coming years.

Regarding power, Andhra Pradesh is unfortunate in power production. . . .

SHRI M. V. BHADRAM (Andhra Pradesh): Powerless,

SHRI KOTA PUNNAIAH: It is powerless. I agree with the hon. Member of the left. In States like Andhra Pradesh where the *-per capita* consumption of power is much lower thai the All-India average and where Centrally-sponsored schemes like Neyveli or atomic power stations do not exist, there is every justification for the Centre going to the aid of all such States and giving them additional

loan assistance, so that they may meet the growing demand for power, increase production and prevent the widening disparity between such States and others which are more fortunately situated.

I would like the Government to have one national power plant at Kothagu-diam, coalbased, and all the States can be supplied power from there.

So far as fertiliser factories are concerned, Andhra ryots required 40 per cent, of fertilisers. There is an agitation but the Government is not going to locate even one fertiliser factory in Andhra Pradesh. I would request the Government to give serious thought to it and see that at least one fertiliser factory is located in Andhra Pradesh.

Regarding law and order, the situation is deteriorating day by day. My fear is this and I am afraid when I hear the stories about the Shiv Sena, the Gopal Sena, the Lachit Sena. One Sena gives birth to another Sena. It makes me remember the conditions prevailing in the 16th and 17th centuries when there were internal troubles. A sena itself is an army without arms. The name itself indicates that it is an army. But the moment they get arms, I do not know what will happen to this country. In the morning, immediately you wake up you see in the newspapers something, somewhere about these Senas, in Maharashtra the Shive Sena, in Mysore the Basava Sena, in Assam the Lachit Sena and in Kerala the Gopal Sena. So, Government should not be complacent over these Senas. They should immediately ban them. These Senas are not going to help democratic institutions to flourish but these Senas are going to help the fascist forces in this country. Every right-thinking man, whichever party he belongs, should think in terms of the integrity of this country and should help the Government in putting an end to all these illegal organisations which are indulging in illegal and unlawful activities. I would request the Government to take firm steps to see that these Senas do not exist at all.

Thank you very much.

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SHRT CHITTA BASU (West Bengal): Sir, this year we witness a very peculiar and unique spectacle after the presentation of the Budget by the Finance Minister, Shri Morarji Desai. Unlike the previous years, the big business houses this time have come out with their reactions towards the Budget, not with the usual hostility but with very surprising fraternisation. And these houses had also the benefit of hearing Shri Babubhai Chinai who claimed that even a business man representing the FICCI, the Federation of Indian Chambers of Commerce and Industry, could not produce a better Budget than that has been produced by the hon. Finance Minister. These sentiments echoed by these houses actually reflect unerringly the character of the Budget and the interest of the class which the Budget proposes to serve. It needs no comment from my side, it needs no remark from my side, to show as to whose interests the Budget proposals would serve. And it is not more astonishing to see that even after so much of concessions, even after so much of yielding, the business community, that is the big business houses, the monopolists in the is country, are not satisfied. They are still claiming for their pound of flesh, they are still claiming that much more concessions, newer concessions, concessions are to be trivin if health is to be restored to the economy of our country. As a

matter of fact what I saw in that draft resolution to be discussed in that Federation's annual conference—which—is likely to be graced by the inaugural speech of our Prime Minister, Shrimati Indira Gandhi is this, and they say—"Though the Central Budget for the year 1968-69 provides for some policy measures to get the economy moving, yet a bolder approach is needed to create an atmosphere of economic growth."

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They further say-

"Export promotion and imports to create additional incentives for export."

This claim is in addition to the previous one, as I have referred to. I want to discuss at a glance as to what are the concessions which have already been conceded. Sir, as you know, after these Budget proposals are approved, these are the concessions which these big houses and monopolists are going to get:

- There is to be discontinuance of dividend tax on excess distribution of dividends.
- The surtax on the company profits are to be reduced from 35 per cent, to 25 per cent.
- There is to be deduction in computation of profits for tax purposes of expenditures incurred by the companies in providing agricultural inputs.
- A development rebate at the higher rate of 35 per cent, will be given to companies engaged in oilseed export.
- Exports Market Development Allowance will be given for expenditure incurred by companies in developing export markets.

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- 6. Export of technical know-how will be assisted by tax exemptions.
- 7. The Annuity Deposit scheme ia to be abolished as has long been donounced by the upper echelons \mathbf{of} business executives administrators.

This is not a comprehensive list. These are the concessions that business houses and monopolists of the country are going to get from the Budget proposals. And if we take into account the funds provided by finance institutions which provide funds to the private sector we will learn that this private sector will get at least 85 crores of rupees when they will be charged not more than Rs. 10 crores by way of direct taxes. Therefore, you can easily understand for whom these Budget proposals have been brought about. On the other hand, you will be surprised to see the burden on the common man of our country. Without going into details of the whole thing, I want to show certain figures because I do not have much time at my disposal.

Sir, at a glance you will see that in all Rs. 36 crores extra has to come in the form of excise duties. Again, Rs. 19-30 crores is to come from customs duties. These two added come to Rs. 55 crores. On top of it comes extra postal charges of Rs. 25 making a grand total of Rs. 80 crores. Again, there is another axe going to fall upon the common man of our country, namely, deficit financing. Deficit financing has not been resorted to with the bold approach for meeting the developmental expenditure but it has been resorted to meet the day to day expenses of the Government which will n&tuTally go to increase the price burden on the people of our country.

Sir, during the last year, 1967-68 we had to witness a general price rise of 12 per cent, in the midst of recession. That made the prime necessaries of life costly. Now due to this imposition the prime necessaries of life will become costlier still. You know, Sir, how our hon'ble Finance Minister has been loudly claiming of making deliberate attempts to do away with deficit financing, of having a balanced Budget. But what has happened today? Even after a prolonged deficit budget, we have a deficit of Rs. 300 crores. And now he comes forward with a deficit Budget of Rs. 290 crores the repercussion of which will have to be borne by the common man of our country. I do not like to go into figures.

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Here let me refer to the Economic Survey itself. It gives the reasons for the price rise, Sir, if you permit me to read the relevant portion, it says:-

"The rise in the liquor and tobacco group of the wholesale price index was due to the increase in excise duties on the cigarettes in the Budget for 1967-68, and the increase hi fuel, power, light and lubricants group is almost wholly due to the tax increase on petroleum products and more important, the rise in coal prices following decontrol with effect from July 24, 1967. More recently subsidies on imported food, wheat, have been withdrawn and those on other foodgrains substantially reduced; this explains the rise in foodgrains prices in the first week ..."

That being the case, the cost of food will also be higher, it will go up.

Now, Sir, I would not have been so much worried had the Budget proposals been limited only on this aspect. But the proposals have much more far-reaching effect on the total planning of our country. Sir, you know that

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during the three Five Year Plan outlays, the percentage of allocation for Plan to the national gross production had been rising gradually and it had reached the peak-figure of 15 per cent, in the year 1965-66, and then it began to come down gradually, and so far as I calculate, it reached only 10 per cent in the last year, and it is going to be less this year because I know the Plan allocation foT this year is almost the same, that is, it is Rs. 7 crores higher than the previous year. But taking into consideration the price position of the country, the Plan will be reduced it will be a smaller Plan still.

Now. Sir. while the agricultural production has risen by 20 per cent., while the industrial production has risen by 11 per cent., the size of the Plan is being reduced. What does it mean! It means that while the people have acquired increased production in foodgrains and in the industrial field, all these gains are being allowed to be cornered by the private capitalists because there has been a Plan holiday, because the Government does not want to mobilise the resources for the interest of the nation as a whole, to set the nation on the firm road to self-reliance, on the firm road to win independence in the economic field. That being the case, the entire Plan, as I was telling earlier, the entire Budget proposals are with the object of satisfying more and more the monopolists and the big business community of our country. This is with regard to the Plan.

Again, I am worried about the other aspect of the Plan itself. You know, Sir, that our Plans are heavily dependant on foreign assistances. It has got two aspects particularly in the context of the Budget proposals. I do not want to touch on other extraneous matt ors.

I will limit my remarks only to the Budget proposals and foreign assistances in the context of this Budget.

In the year 1967-68, the Budget assured an external assistance, other than PL-480, of Rs. 865 crores. But the actual aid which we received during the year was Rs. 756 crores Minister and as the Finance explained. this shortfall of external assistances has, by and large, contributed to the deficit of Rs. 300 crores in the last year. Again. we may note that these foreign assistances are not given to our country in order that we may set our economy on the road to self-reliance, on the road to winning our economic independence, but they are given on political political And considerations. these considerations are that our Government should be ready for new capitulations. And if these new capitulations and surrenders are not there, the amount and quantum of external assistances will be reduced. I think the Budget proposals have not taken a serious note of it. And even in the case of the present Budget thg s une conventional methods are being pursued. We are relying still on the external assistance instead of mobilising the internal resources for our planning and restoring health to our economy. Sir, you know the Cantral Plan outlay this year comes to about Rs. 1179 Out of this Rs. 750 crores are foreign aid and Rs. 290 crores come from P.L. 480. That is also foreign assistance. Now, a sum of Rs. 1,010 crores is to be had from foreign sources. Sir, in the previous year, it will be evident to you, due to the shortfall in external assistance, we could not restore health to our economy, (Time bell rings). We could not do away with foreign aid. We had to incur a deficit of Rs. 300 crores. Even in this year, if we are to rely on external

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[Shri Chitta Basu] assistance, what is the guarantee that there would be no shortfall in external aid? And if there is shortfall in external assistance, there will be greater deficit and there will be greater burden on our people. Not only that it means that our country will be much more susceptible to the pressures of foreign countries. As you have rung the bell, I now want to conclude. While con-chiding, I sum up that this Budget is a budget to help the monopolists of the country. This Budget is a Budget to give them fresh concessions. This Budget is a Budget which me ins fresh tax burdens, which means fresh price rises for the common man. This Budget is a Budget which invites infiltration of foreign capital and also invites the foreign powers to have their inroads into our political sovereignty. And in the end, this Budget is a Budget which signs the death warrant of planning and that signature has been made by the hon. Finance Minister, Shri Morarji Desai. Therefore, this Budget is a Budget of the monopolists of our country.

RE AEEEST OF TWO MEMBEES OF PAELIAMENT AND OTHEES IN DELHI FOE VIOLATION OF SECTION 144, Cr. RC.

SHEI BANKA BEHAEY DAS (Orissa): Mr. Vice-Chairman, I want to make a submission and draw the attention of the House to a serious incident that has taken place in Delhi to-day. When some of our friends including Mr. S. K. Kundu and Mr. Earn Sharan, who are Members of Parliament, were going to the U.K. High Commissioner's Office to give memorandum in protest aganist the actions of the Ehodesian Government, because we are all concerned with the hangings there, they were arrested near the Indonesian Embassy. We

had sent information to the U.K. High Commission earlier and got a phone call from them that they would be waiting near the gate to receive the memorandum. But in spite of that, to-day section 144 was clamped in the area and all of them have been arrested. It is a challenge to our civil liberties and I will request the hon. Homo Minister either to-day or tomorrow morning, because I have a calling attention motion also on that, to explain the circumstances under which they took away the civil liberties of Parliament Members. I hope the Minister will do it because if things move like this, then I do not know where this democracy and civil liberties will go in this country.

SHEI LOKANATH MISEA (Orissa): I want to condemn this action of Government. There was neither any possibility of breach of peace nor any law and order problem. If they had taken the consent of the U.K. High Commission for the presentation of this memorandum and the U.K. High Commission people were waiting for the memorandum to be submitted to them, there was absolutely no justification for the Government to arrest these people, two of whom are Members of the Lok Sabha, Members of Parliament, when Parliament is in session and when they were going there peacefully. They intended to go peacefully and submit a memorandum which ventilated the emotion of this House and the other House. When the Prime Minister made a statement, each party spoke on it in both the Houses of Parliament and it appeared that the emotion was unanimously reflected against the Ehodesian Government's action, and that is what they were going to submit to the U.K. High Commission. So, what business had this Government to intervene and